

S.No.11

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-06-2024 AT 10:30 AM**

CP(IB) No. 301/9/HDB/2020

AND

IA (IBC) 518/2024 in CP(IB) No. 301/9/HDB/2020

u/s. 9 of IBC, 2016

IN THE MATTER OF:

CYMK Inks LLP

...Operational Creditor

AND

Lotus Poly-Packs Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 518/2024

Learned Counsel Mr Manav Gecil Thomas, for Respondent No.2 alone present through Video Conference.

Mr Zitendra Rao, erstwhile Resolution Professional present physically.

No representation from APSFC.

According, to the learned counsel for respondent no.2 an amicable settlement has been arrived at with the erstwhile resolution professional also affirmed.

We hope the first respondent also to resolve the matter in line with the second respondent. For compliance, matter adjourned to 26.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)